

Open Court

Central Administrative Tribunal, Allahabad Bench
Circuit Bench at Nainital

O.A. No.331/01436/2018

This the 28th day of March, 2019

Hon'ble Mr. Justice Bharat Bhushan, Member (J)
Hon'ble Ms. Ajanta Dayalan, Member (A)

Vinod Kumar Pandey aged 35 years s/o late Bhuwan Chandra Pandey r/o village Vijay Nagar Bitthad Post Office Ranikhet, District- Almora.

Applicant

By Advocate: None

Versus

1. Union of India through its Secretary, Ministry of Communication, Dak Bhawan, Sansad Marg, New Delhi-110001.
2. The Director General, Postal Services, Dak Bhawan, Sansad Marg, New Delhi-110001.
3. The Chief Post Master General, Uttranchal circle, Dehradun.
4. The Superintendent of Post Offices, Almora Division, Almora- 263601.

Respondents

By Advocate: Sri T.C. Agrawal

ORDER

HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)

List revised. Applicant and his counsel are still absent. Sri T.C. Agrawal advocate for respondents is present.

Even on earlier occasions, applicant and his counsel were absent. It appears that applicant is not interested to pursue his case. Accordingly, O.A. No. 1436/2018 is dismissed in default and for non-prosecution.

(MS. AJANTA DAYALAN)
MEMBER (A)

(JUSTICE BHARAT BHUSHAN)
MEMBER (J)

HLS/-

